

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 45973/2018

(Arising out of impugned final judgment and order dated 04-10-2016 in CRLA No. 2528/1983 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SACHCHE LAL @ TERSU

Respondent(s)

(IA No. 183253/2018 - CONDONATION OF DELAY IN FILING)

Date : 20-09-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Garvesh Kabra, AOR

For Respondent(s) Mr. Sumit Sharma, Adv.
Mr. Vipul Maheshwari, Adv.
M/S. V. Maheshwari & Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel appearing on behalf of the respondent, list the matter after four weeks.

(MADHU BALA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER